

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

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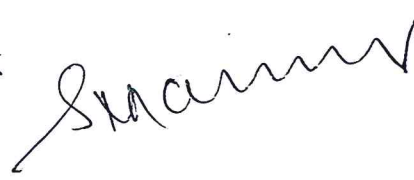

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/10/2017 AT 10.30 AM

PRESENT: SHRI. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/26/CB/2017  
NAME OF THE PETITIONER(S) : D. SUYARAJ  
NAME OF THE RESPONDENT(S) : S.M. DETERGENTS PVT LTD & 2 OTHERS  
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1. Dr. K. S. Ravichandran, Pres S. Maniula Am, Adr for KSA & LO, CBE	For petitioner	
2. R. VIDHYASHANKAR R. ASHOKKUMAR	Counsel for Respondents	

**ORDER**

Counsel representing both the parties are present. Counsel for respondent prayed time for filing counter. Time extended finally at request with a direction to file counter and furnish copy of the same to the other side before the next date of hearing. Put up on 24.10.2017 at 10.30 A.M.

-sd-  
K Anantha Padmanabha Swamy  
Member (Judicial)

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